



47
REGIONAL OFFICE
RAJASTHAN STATE POLLUTION CONTROL BOARD
Field Hostel of Indira Gandhi Nahar Pariyojna Residential
Colony Jaisalmer-345001(Raj.)

E-Mail-rorpcb.jai@gmail.com , Tele.-02992-294066



Registry/E-mail

No. RPCB/RO/Jaisalmer /NGT-05 / 529 - 534

Date: - 06/10/2025.

Registrar

National Green Tribunal (Central Zone Bench)

3RD Floor, Area Hills, Bhopal, Madhya Pradesh

Pin-462011

E-Mail- ngtezbbho-mp@gov.in

Sub.: Compliance of the Hon'ble National Green Tribunal, Bhopal order dated 19.08.2025 in Original Application No. 109/2025 (CZ), Surab Vs State of Rajasthan & Ors.

Ref: 1. Hon'ble NGT order dated 19/08/2025 in the subjected matter.

Sir,

With reference to above subject, it is submitted that the Joint Committee as constituted vide order dated 19/08/2025 in the Original Application No. 109/2025 (CZ), Surab Vs State of Rajasthan & Ors. made visit on 01/10/2025.

In this regard, please find enclosed the factual & action taken report for the further necessary action in the matter.

Yours Sincerely


(Jagdish Choudhary)
Regional Officer

Copy to following for kind information and necessary action –

1. Secretary, Department of Environment & Climate Change (GoR) Jaipur
2. The Member Secretary, Rajasthan State Pollution Control Board, Jaipur.
3. Principal Chief Conservator of Forests (Head of Forest Force), Department of Forest, Aranya Bhawan, Jaipur
4. Deputy Conservator of Forests, Desert National Park, Jaisalmer.
5. Master File RSPCB Jaisalmer


(Jagdish Choudhary)
Regional Officer
जैसलमेर (राज.)

Factual Report

**Submitted in Reference to
HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL order
dated 19/08/2025**

In the Matter of

**Original Application. No. 109/2025(CZ)
SURAB V/S STATE OF RAJASTHAN & OTHERS**

Members of the Joint Committee

- 1. Sh. Brij Mohan Gupta, DCF, Desert National Park, Jaisalmer-Representative of Secretary, Environment Department, Govt. of Rajasthan (GoR) and Representative of Principal Chief Conservator of Forest (PCCF), Jaipur (Rajasthan)**
- 2. Sh. Jagdish Choudhary, Regional Officer, RSPCB, Jaisalmer- Representative of State pollution control Board, Jaipur (Rajasthan)**

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INTRODUCTION

Hon'ble National Green Tribunal Central Zone Bench, Bhopal vide its order dated 19/08/2025, in the matter of Original Application No. 109/2025 Surab V/S State Of Rajasthan & Others constituted a Joint Committee comprising of representatives of Secretary, Environment Department, Govt. of Rajasthan (GoR), Principal Chief Conservator of Forest, Jaipur (Rajasthan) & State Pollution Control Board, Jaipur (Rajasthan) and directed the committee to undertake site visits and submit factual & action taken report. The State PCB has been designated as the nodal agency for coordination and logistic support. (Copy of the order is enclosed at **Annexure-I**).

In compliance to the aforesaid order dated 19/08/2025, following officers were nominated from their respective departments to conduct the joint inspection: -

1. **Sh. Brij Mohan Gupta, DCF, DNP, Jaisalmer**
2. **Sh. Jagdish Choudhary, Regional officer, RO office, RSPCB, Jaisalmer**

(Copy of nominations received from respective departments are enclosed as **Annexure-II**)

The committee of above officers carried out joint inspection of all the affected area as mentioned in Original Application located near/in Village- Tejrawa, Tehsil- Fatehgarh, District - Jaisalmer on 01/10/2025.

Information about Desert National Park (DNP)

Desert National Park is located in the Jaisalmer and Barmer districts of Rajasthan State. It is a protected area in the Thar Desert, known for its unique desert ecosystem, sand dunes, and wildlife such as the critically endangered Great Indian Bustard. It was established as a Wildlife Sanctuary under Section 18 of the Wildlife (Protection) Act, 1972, and the notification was issued on 04.08.1980. Out of the total notified sanctuary area of 3,162 square kilometers, only about 16,022.6039 hectares (160.22 square km.) are recorded as forest

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land in government records, while the remaining land continues to be under the ownership of the Revenue Department. A total of 98 revenue villages are located within the Desert National Park Sanctuary.

OBSERVATIONS DURING THE VISIT

- Joint committee made visit of the concerned Khasra Nos. 27, 35, 40, 59, 60, 74, 79, 80, 151, 185, 186 and 486 of village Tejrawa, Tehsil Fatehgarh, District Jaisalmer as mentioned in the Original Writ Application on dated 01/10/2025, in compliance with the order dated 19/08/2025, Surab vs. State of Rajasthan, O.A.No. 109/2025 (CZ) passed by the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal.
- The Village- Tejrawa concerned in the petition, is situated in the Tehsil Fatehgarh Jaisalmer District and located within the Wildlife Range Mayajlar of the Desert National Park, Jaisalmer. The land in Khasra Nos. 27,35,40,59,60,74,79,80,151,185, 186 and 486 (as mentioned in petition) is recorded as Government land under the ownership of the Revenue Department, GoR. (Jamabandi Record of the same is attached as **Annexure-III**)
- Out of all the khasra numbers mentioned in the petition, crops on eight (8) khasras (**27, 35, 59, 60, 79, 80, 185, and 186**) were found to have been destroyed by ploughing with the use of tractors. This action was carried out on **19/09/2025** under the leadership of Assistant Conservator of Forests (Wildlife), Jaisalmer, Office of the Deputy Conservator of Forests (Wildlife), Jaisalmer and in the presence of Range Forest Officer, Wildlife, Mayajlar, Police personnel from Thana Jhinhinyali, Halka Patwari, Tejarava and Personnel of the Eco Task Force.

Handwritten signature in blue ink.

Additionally, no encroachment or any cultivation was found on the remaining other four khasras i.e. **40, 74, 151, and 486.**

(Action Report dated 19/09/2025 attached at **Annexure IV**)

- During the inspection, no electric shock machine (Jhatka machine) was found on any of the above-mentioned khasras. Furthermore, no electric wire was found at the site. Further, no tree, shrub, or any other vegetation was found cut/destroyed at the sites.
- During the inspection, it was observed that no permanent construction or any kind of industrial unit exist on the aforesaid khasras, however in khasra number 60, two kutcha huts were found in demolished condition which had been removed during the encroachment removal operation conducted on 19/09/2025.
- During the inspection, it was observed that no river, pond, natural drain, or pathway was found to be obstructed on any of the aforesaid khasras.
- The illegal cultivation of crop (cluster bean) was destroyed and the fencing was also removed by forest department on dated 19/09/2025.
- The latitude and longitude of the all Khasras are mention in below table:

S.No.	Khasra No.	Latitude	Longitide
1	27	26 °17 '6 "	70 °37 '29 "
2	35	26 °16 '51 "	70 °37 '42 "
3	40	26 °16 '51 "	70 °37 '01 "
4	59	26 °16 '0 "	70 °37 '31 "
5	60	26 °15 '56 "	70 °37 '55 "

6	74	26°15'37"	70°36'30"
7	79	26°15'21"	70°36'44"
8	80	26°15'21"	70°36'43"
9	151	26°15'23"	70°37'23"
10	185	26°17'1"	70°38'22"
11	186	26°16'58"	70°38'19"
12	486	26°12'30"	70°37'45"

- The photographs taken during the visit are enclosed at **Annexure-V.**



(Brij Mohan Gupta)
DCF, DNP, Jaisalmer
(Nominated representative
from Secretary Environment
and PCCF)



(Jagdish Choudhary)
Regional Officer, RSPCB, Jaisalmer
(Nominated representative from
State Pollution Control Board)

Item No.01

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No.109/2025(CZ)

Surab

Applicant (s)

Vs.

State of Rajasthan & Ors.

Respondent(s)

Date of Hearing: **19.08.2025**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant (s): Mr. Ujjwal Sharma, Adv.

For Respondent(s):

ORDER

1. Issue raised in this application is illegal encroachment on approximately 500 bighas of land within the Desert National Park (DNP) area, located in Gram Panchayat Tejrawa, Tehsil Fatehgarh, District Jaisalmer, Rajasthan. The Respondent Encroachers have illegally occupied protected land and installed dangerous electric shock devices ("Jhatka Machines") that threaten the ecological balance of the area. All the encroached land is within the protected area, where they have erected electric fencing, cut down trees and vegetation, blocked traditional pathways, and carried out agricultural activities in violation of environmental protection laws. This illegal occupation has caused significant environmental damage, including habitat destruction, soil erosion, and loss of biodiversity in this ecologically sensitive desert ecosystem.

2. The contention of the applicant are that these activities in the Desert National Park are in violation of Environmental (Protection) Act, 1986, Forest (Conservation) Act, 1980 and the Constitution mandate as provided under Article 21, 48 and 51 A (g) of the Constitution of India and requires immediate intervention.
3. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks.
4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
5. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
 - (i) One representative from the Principal Chief Conservator of Forest, Jaipur (Rajasthan)
 - (ii) One representative from the Secretary (Environment), Jaipur (Rajasthan)
 - (iii) One representative form the State Pollution Control Board, Jaipur(Rajasthan)
7. The Principal Chief Conservator of Forest is directed that in case the encroachments are found in the National Park Area the necessary actions including removal of illegal encroachments must be taken according to rules.
8. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
9. Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an

affidavit that notices and copy of the application have been served upon the committee and respondents.

10. The report in the matter be filed by the Committee by email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **17th October, 2025**.

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

19th August, 2025,
O.A. No.109/2025(CZ)
K



**GOVERNMENT OF RAJASTHAN
DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE**

No: F.12(32)ENV/2025-01200

Jaipur, Dated: 21.08.2025

ORDER

In compliance with the Order dated 19.08.2025 of the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, in Original Application No. 109/2025 (CZ), *Surab Vs. State of Rajasthan & Others*, whereby a Joint Committee has been constituted to enquire into the issue of illegal encroachments in Desert National Park, Jaisalmer, the following nomination is hereby made:

The Deputy Conservator of Forests, Desert National Park, Jaisalmer, is nominated as the representative of the Secretary, Environment Department, Government of Rajasthan, in the said Joint Committee. The Committee shall undertake a site visit, enquire into the matter, and submit a factual and action taken report within the stipulated time as directed by the Hon'ble Tribunal.

This issues with the approval of the Competent Authority.

(Bijo Joy, IFS)

Special Secretary to Government

Copy to the following for information and necessary action:

1. Sr. Deputy Secretary to Additional Chief Secretary, Department of Environment and Climate Change, Jaipur.
2. Principal Chief Conservator of Forests, Jaipur.
3. Member Secretary, Rajasthan State Pollution Control Board, Jaipur.
4. Deputy Conservator of Forests, Desert National Park, Jaisalmer.
5. Protected File.

Special Secretary to Government

Address: Room No. 8325, SSO Building, 3rd Floor, Government Secretariat, Jaipur Phone 0141-2227560 Fax 0141-2337869
E-mail :- ENV.DOIT@RAJASTHAN.GOV.IN , env_raj@yahoo.co.in

Document certified by BIJO JOY
<Joybijo@gmail.com>

Digitally Signed by Bijo Joy
Designation: Special
Secretary to Government
Date :21-08-2025 01:37:58

RajKaj Ref No.:
17301308
eSign DSC



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

Speed Post/ Email

No. F.10 (776) RPCB/Legal/NGT/2025/ 893

Date: 15/09/2025

Regional Officer,
Regional Office,
Rajasthan State Pollution Control Board,
Jaisalmer

Subject - Regarding Nomination to Joint Committee in compliance of the Hon'ble National Green Tribunal, Bhopal order dated 19.08.2025 in Original Application No. 109/2025 (CZ), Surab Vs State of Rajasthan & Ors.

Sir,

With reference to the above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 19.08.2025, wherein the Tribunal has directed as under:

6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

(i) One representative from the Principal Chief Conservator of Forest, Jaipur (Rajasthan)

(ii) One representative from the Secretary (Environment), Jaipur (Rajasthan)

(iii) One representative from the State Pollution Control Board, Jaipur (Rajasthan)

8. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In light of the above directions of the Hon'ble Tribunal, you are hereby nominated as the Member as well as the Nodal Officer of the Joint Committee constituted by the Hon'ble NGT, with the responsibility to ensure compliance of the Tribunal's order dated 19.08.2025.

A copy of the Hon'ble NGT order dated 19.08.2025 is enclosed herewith for ready reference.

Enclosed-As above

(Sharda Pratap Singh)
Member Secretary

Copy to following for information / necessary action –

1. Principal Chief Conservator of Forests (Head of Forest Force), Department of Forest , Aranya Bhawan, Jaipur
2. Secretary , Department of Environment & Climate Change, Jaipur

Signature valid

Digitally signed by Sharda Pratap Singh

Designation : Member Secretary

Date: 2025.09.13 11:15:06 IST

Reason: Approved



कार्यालय प्रधान मुख्य वन संरक्षक, राजस्थान, जयपुर

क्रमांक:- एफ 26 (110) 2025 / विधि / प्रमुखसं /

दिनांक

आदेश

माननीय नेशनल ग्रीन ट्रिब्यूनल, सेण्ट्रल जोन, भोपाल द्वारा ओ.ए. संख्या 109/2025 (सी.जेड.) सुराब बनाम राजस्थान सरकार व अन्य में पारित आदेश दिनांक 19.08.2025 की अनुपालना में गठित की जाने वाली समिति में प्रधान मुख्य वन संरक्षक, राजस्थान की ओर से प्रतिनिधित्व करने हेतु उप वन संरक्षक, वन्यजीव जैसलमेर को एतद्वारा प्रतिनिधि मनोनित किया जाता है।

(पी.के.उपाध्याय)

प्रधान मुख्य वन संरक्षक

(वन बल प्रमुख)

राजस्थान, जयपुर।

क्रमांक:- एफ 26 (110) 2025 / विधि / प्रमुखसं /

दिनांक

प्रतिलिपि निम्न सूचनार्थ एवं पालनार्थ प्रेषित है:-

- (1) विशिष्ट शासन सचिव, पर्यावरण, एवं जलवायु परिवर्तन विभाग, राजस्थान, जयपुर।
- (2) सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर F.10(776)RPCB/LEGAL/NGT/2025/893-95 DT. 15.09.2025।
- (3) मुख्य वन संरक्षक, वन्यजीव जोधपुर।
- (4) उप वन संरक्षक, वन्यजीव जैसलमेर को माननीय नेशनल ग्रीन ट्रिब्यूनल के आदेश दिनांक 19.08.2025 की प्रति संलग्न प्रेषित कर लेख है कि समिति में प्रतिनिधित्व करते हुए समय-समय पर प्रगति से अवगत कराना सुनिश्चित करावें।
- (5) रक्षी पत्रावली।

(पी.के.उपाध्याय)

प्रधान मुख्य वन संरक्षक

(वन बल प्रमुख)

राजस्थान, जयपुर।

Document certified by PAVAN KUMAR
UPADHYAY <kejofe8605@panda.com>.Digitally Signed by P.K.
Upadhyaya
Designation : Principal Chief
Conservator Of Forest
Date : 29-09-2025 05:36:53RajKaj Ref No.:
18061102

eSign DSC



ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
भू.अभि.नि. :- झिनझिनयाली
तहसील :- फतहगढ
जिला :- जैसलमेर

अंतिम चौसला आधार संवत :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज.सरकार
क्षेत्रफल की ईकाई :- हैक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

56	6.3911	बारानी	6.3911	0.64
57	18.2591	बारानी	18.2591	1.83
58	1.8850	बारानी	1.8850	0.19
59	24.1567	बारानी	24.1567	2.42
6	24.4237	बारानी	24.4237	2.44
60	18.1863	बारानी	18.1863	1.82
61	22.8947	बारानी	22.8947	2.29
62	0.5016	बारानी	0.5016	0.05
63	8.2599	बारानी	8.2599	0.83
64	25.2813	बारानी	25.2813	2.53
65	25.2813	बारानी	25.2813	2.53
66	25.2813	बारानी	25.2813	2.53
67	25.2813	बारानी	25.2813	2.53
68	17.0699	बारानी	17.0699	1.71
69	0.3641	बारानी	0.3641	0.04
7	17.1427	बारानी	17.1427	1.71
70/499	3.2279	बारानी	3.2279	0.32
71	20.1279	बारानी	20.1279	2.01
72	20.8884	बारानी	20.8884	2.09
74	23.1212	बारानी	23.1212	2.31
75	4.0693	बारानी	4.0693	0.41
78	10.5413	बारानी	10.5413	1.05
79	25.0224	बारानी	25.0224	2.50
8	44.8591	बारानी	44.8591	4.49
80	18.5099	बारानी	18.5099	1.85
81	23.3235	बारानी	23.3235	2.33
82	25.2813	बारानी	25.2813	2.53
83	25.2813	बारानी	25.2813	2.53
84	22.2151	बारानी	22.2151	2.22
86	22.7895	बारानी	22.7895	2.28
87	25.2813	बारानी	25.2813	2.53
88	23.4044	बारानी	23.4044	2.34
89	3.9237	बारानी	3.9237	0.39
90	6.4558	बारानी	6.4558	0.65
92	8.1547	बारानी	8.1547	0.82
93	23.0464	बारानी	23.0464	2.30
94	25.2813	बारानी	25.2813	2.53
95	25.2813	बारानी	25.2813	2.53



ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
भू.अभि.नि. :- जिनजिनयाली
तहसील :- फतहगढ
जिला :- जैसलमेर

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज.सरकार
क्षेत्रफल की ईकाई :- हेक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

131	23.5904	बारानी	23.5904	2.36
132	4.6437	बारानी	4.6437	0.46
133	14.4487	बारानी	14.4487	1.44
134	4.4576	बारानी	4.4576	0.45
135	1.2782	बारानी	1.2782	0.13
136	15.1688	बारानी	15.1688	1.52
137	25.2813	बारानी	25.2813	2.53
138	23.8251	बारानी	23.8251	2.38
139	3.2117	बारानी	3.2117	0.32
14	58.1428	बारानी	58.1428	5.81
140	2.8720	गै.मु.रास्ता	2.8720	
141	3.6243	बारानी	3.6243	0.36
142	0.0647	बारानी	0.0647	0.01
143	22.7895	बारानी	22.7895	2.28
144	16.5926	बारानी	16.5926	1.66
145	9.4087	बारानी	9.4087	0.94
146	2.7263	बारानी	2.7263	0.27
147	25.2813	बारानी	25.2813	2.53
148	25.2813	बारानी	25.2813	2.53
149	25.2813	बारानी	25.2813	2.53
15	57.5927	बारानी	57.5927	5.76
150	25.2813	बारानी	25.2813	2.53
151	25.2813	बारानी	25.2813	2.53
152	25.2813	बारानी	25.2813	2.53
153	25.2813	बारानी	25.2813	2.53
154	25.2813	बारानी	25.2813	2.53
155	25.2813	गै.मु.औरण	25.2813	
156	24.0839	गै.मु.औरण	24.0839	
157	5.9542	गै.मु.औरण	5.9542	
158	0.1861	गै.मु.वेरा	0.1861	
159	0.2508	गै.मु.सारण	0.2508	
160	0.0890	गै.मु.वेरा	0.0890	
161	0.8090	गै.मु.शमशान	0.8090	
162	16.6169	गै.मु.औरण	16.6169	
163	3.0742	गै.मु.रास्ता	3.0742	
164	14.5054	बारानी	14.5054	1.45
165	20.7832	बारानी	20.7832	2.08
167	9.8617	बारानी	9.8617	0.99

ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
भू.अभि.नि. :- दिनदिनयाली
तहसील :- फतहगढ़
जिला :- जैसलमेर

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज.सरकार
क्षेत्रफल की ईकाई :- हेक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

168	5.5983	बारानी	5.5983	0.56
169	4.4900	बारानी	4.4900	0.45
17	13.0168	बारानी	13.0168	1.30
170	25.3945	बारानी	25.3945	2.54
171	25.2813	बारानी	25.2813	2.53
172	23.2426	बारानी	23.2426	2.32
173	0.5178	बारानी	0.5178	0.05
174	7.3943	बारानी	7.3943	0.74
175	20.7670	बारानी	20.7670	2.08
176	6.0594	बारानी	6.0594	0.61
177	10.7273	बारानी	10.7273	1.07
178	25.2813	बारानी	25.2813	2.53
179	23.5662	बारानी	23.5662	2.36
180	9.3925	बारानी	9.3925	0.94
181	10.3390	बारानी	10.3390	1.03
182	31.5267	बारानी	31.5267	3.15
183	14.0119	बारानी	14.0119	1.40
184	7.7017	बारानी	7.7017	0.77
✓185	5.6549	बारानी	5.6549	0.57
✓186	2.6859	बारानी	2.6859	0.27
187	0.9142	बारानी	0.9142	0.09
188	4.0612	बारानी	4.0612	0.41
189	11.4959	बारानी	11.4959	1.15
19/497	10.6626	बारानी	10.6626	1.07
190	8.1709	बारानी	8.1709	0.82
191	26.4300	बारानी	26.4300	2.64
192	7.0545	बारानी	7.0545	0.71
193	5.4446	बारानी	5.4446	0.54
194	2.5564	बारानी	2.5564	0.26
195	3.6081	बारानी	3.6081	0.36
197	5.1372	बारानी	5.1372	0.51
198	13.6640	बारानी	13.6640	1.37
199	13.6559	बारानी	13.6559	1.37
2	25.2813	बारानी	25.2813	2.53
20	15.1283	बारानी	15.1283	1.51
200	1.9901	बारानी	1.9901	0.20
201	24.6745	बारानी	24.6745	2.47
202	0.1537	गै.मु.आबादी	0.1537	



ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
भू.अभि.नि. :- झिनझिनयाली
तहसील :- फतहगढ
जिला :- जैसलमेर

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज.सरकार
क्षेत्रफल की ईकाई :- हैक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

240	25.2813	बारानी	25.2813	2.53
241	24.3833	बारानी	24.3833	2.44
242	5.2747	बारानी	5.2747	0.53
243	9.6918	बारानी	9.6918	0.97
244	18.5342	बारानी	18.5342	1.85
245	3.8347	बारानी	3.8347	0.38
246	3.5434	बारानी	3.5434	0.35
247	9.0123	बारानी	9.0123	0.90
248	17.7899	बारानी	17.7899	1.78
249	11.3422	बारानी	11.3422	1.13
25	5.8167	बारानी	5.8167	0.58
250	7.7826	बारानी	7.7826	0.78
252	22.1666	बारानी	22.1666	2.22
253	10.5251	बारानी	10.5251	1.05
254	13.4375	बारानी	13.4375	1.34
255	23.7846	बारानी	23.7846	2.38
256	21.6812	बारानी	21.6812	2.17
257	10.4846	बारानी	10.4846	1.05
258	5.3313	बारानी	5.3313	0.53
259	22.6520	बारानी	22.6520	2.27
260	24.3509	बारानी	24.3509	2.44
261	23.7442	गं.मु.आगोर	23.7442	
262	2.1519	गं.मु.नाडी	2.1519	
263	12.5476	गं.मु.आगोर	12.5476	
264	0.3641	गं.मु.औरण	0.3641	
265	3.0418	गं.मु.औरण	3.0418	
266	0.9142	गं.मु.रास्ता	0.9142	
267	1.1083	बारानी	1.1083	0.11
268	26.4624	बारानी	26.4624	2.65
268/503	0.0809	गं.मु.टांका	0.0809	
269	25.9204	बारानी	25.9204	2.59
✓ 27	17.2883	बारानी	17.2883	1.73
270	15.7108	गं.मु.औरण	15.7108	
271	1.1083	गं.मु.औरण	1.1083	
272	0.1294	गं.मु.आवादी	0.1294	
273	19.2380	बारानी	19.2380	1.92
274	0.6634	गं.मु.रास्ता	0.6634	
275	5.6630	बारानी	5.6630	0.57

ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
मू. अभि. नि. :- शिवाजीनवाली
तहसील :- फतहगढ़
जिला :- जैसलमेर

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज. सरकार
क्षेत्रफल की ईकाई :- हैक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

328	5.6954	बारानी	5.6954	0.57
329	16.8596	बारानी	16.8596	1.69
33	5.1372	बारानी	5.1372	0.51
330	19.5859	बारानी	19.5859	1.96
333	0.9546	बारानी	0.9546	0.10
334	23.3477	बारानी	23.3477	2.33
335	21.6893	बारानी	21.6893	2.17
336	6.0432	बारानी	6.0432	0.60
337	23.2749	बारानी	23.2749	2.33
34	11.1157	बारानी	11.1157	1.11
341	7.8716	बारानी	7.8716	0.79
342	23.6633	बारानी	23.6633	2.37
343	24.7797	बारानी	24.7797	2.48
344	0.1294	बारानी	0.1294	0.01
345	20.6619	बारानी	20.6619	2.07
346	25.2084	बारानी	25.2084	2.52
347	6.5691	बारानी	6.5691	0.66
348	22.5630	बारानी	22.5630	2.26
349	25.2813	बारानी	25.2813	2.53
35	6.0999	बारानी	6.0999	0.61
350	25.2813	बारानी	25.2813	2.53
351	0.0081	गं. मु. बेरा	0.0081	
352	27.7002	बारानी	27.7002	2.77
353	20.8237	बारानी	20.8237	2.08
354	5.7844	बारानी	5.7844	0.58
356	21.1230	बारानी	21.1230	2.11
357	0.6068	बारानी	0.6068	0.06
358	8.6806	बारानी	8.6806	0.87
36	2.8720	बारानी	2.8720	0.29
360	19.8124	बारानी	19.8124	1.98
361	27.7730	बारानी	27.7730	2.78
362	3.3250	बारानी	3.3250	0.33
363	11.3988	बारानी	11.3988	1.14
364	18.8093	बारानी	18.8093	1.88
365	25.2813	बारानी	25.2813	2.53
366	25.2813	बारानी	25.2813	2.53
367	25.2813	बारानी	25.2813	2.53
368	25.2813	बारानी	25.2813	2.53

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबन्दी 2075 (वर्ष 2019) के लिये

भूमि धारक का नाम :- राज.सरकार

क्षेत्रफल की ईकाई :- हैक्टेयर

खाता संख्या नया :- 1

खाता संख्या पुराना :- 1

ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
मू.अभि.नि. :- अिनअिनयाली
तहसील :- फतहगढ़
जिला :- जेसलमेर

सं. (नये)	योग (पुराने)				
369	25.2813	बारानी	25.2813	2.53	
37	23.7280	बारानी	23.7280	2.37	
370	25.6049	बारानी	25.6049	2.56	
371	20.2331	बारानी	20.2331	2.02	
372	20.5810	बारानी	20.5810	2.06	
373	25.2813	बारानी	25.2813	2.53	
374	25.2813	बारानी	25.2813	2.53	
375	18.3239	बारानी	18.3239	1.83	
378	16.5683	बारानी	16.5683	1.66	
379	11.7629	बारानी	11.7629	1.18	
38	24.2134	बारानी	24.2134	2.42	
381	13.6317	बारानी	13.6317	1.36	
382	28.6629	बारानी	28.6629	2.87	
383	12.5071	बारानी	12.5071	1.25	
384	23.1698	बारानी	23.1698	2.32	
385	3.6890	बारानी	3.6890	0.37	
39/500	10.9053	बारानी	10.9053	1.09	
391	2.3299	बारानी	2.3299	0.23	
392	18.6636	बारानी	18.6636	1.87	
393	21.3414	बारानी	21.3414	2.13	
394	17.1993	बारानी	17.1993	1.72	
395	6.8684	बारानी	6.8684	0.69	
397	20.2816	बारानी	20.2816	2.03	
398	10.4927	बारानी	10.4927	1.05	
4	10.7435	बारानी	10.7435	1.07	
40	17.8061	बारानी	17.8061	1.78	
400	1.7798	बारानी	1.7798	0.18	
402	1.8041	बारानी	1.8041	0.18	
404	7.5803	बारानी	7.5803	0.76	
405	5.4769	बारानी	5.4769	0.55	
407	2.4594	गै.मु.रास्ता	2.4594		
408	15.4034	बारानी	15.4034	1.54	
409	9.2388	बारानी	9.2388	0.92	
41	4.4980	बारानी	4.4980	0.45	
410	15.0474	बारानी	15.0474	1.50	
411	1.6908	गै.मु.नाड़ी	1.6908		
412	15.7108	गै.मु.आगोर	15.7108		
413	1.2944	गै.मु.आगोर	1.2944		



ग्राम का नाम :- तेजरावा
पटवार हल्का :- तेजरावा
भू.अभि.नि. :- खिनखिनयाली
तहसील :- फतहगढ़
जिला :- जैसलमेर

अंतिम चौसला आधार संवत् :- 2076-2079 जमाबंदी 2075 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज.सरकार
क्षेत्रफल की ईकाई :- हैक्टेयर
खाता संख्या नया :- 1
खाता संख्या पुराना :- 1

458	13.7368	बारानी	13.7368	1.37
459	4.8378	बारानी	4.8378	0.48
46	24.4075	बारानी	24.4075	2.44
461	14.8290	बारानी	14.8290	1.48
467	10.4685	बारानी	10.4685	1.05
468	6.0594	बारानी	6.0594	0.61
469	24.8606	बारानी	24.8606	2.49
47	8.8019	बारानी	8.8019	0.88
470	21.6569	बारानी	21.6569	2.17
471	18.3805	गै.मु.मगरा	18.3805	
472	10.4037	बारानी	10.4037	1.04
473	22.8138	बारानी	22.8138	2.28
474	0.9061	बारानी	0.9061	0.09
475	1.0355	गै.मु.मगरा	1.0355	
476	11.5849	गै.मु.मगरा	11.5849	
479	4.9592	बारानी	4.9592	0.50
48	25.2004	बारानी	25.2004	2.52
481	6.3345	बारानी	6.3345	0.63
482	5.5902	बारानी	5.5902	0.56
484	7.1516	बारानी	7.1516	0.72
485	15.0312	बारानी	15.0312	1.50
486	14.8047	बारानी	14.8047	1.48
487	0.6877	गै.मु.रास्ता	0.6877	
488	4.4414	गै.मु.आगोर	4.4414	
489	2.5241	गै.मु.आगोर	2.5241	
49	25.2813	बारानी	25.2813	2.53
491	14.1818	बारानी	14.1818	1.42
492	15.8645	गै.मु.आगोर	15.8645	
493	17.1346	गै.मु.आगोर	17.1346	
494	26.5028	गै.मु.आगोर	26.5028	
495	20.7185	गै.मु.आगोर	20.7185	
5	1.8931	बारानी	1.8931	0.19
50	25.2813	बारानी	25.2813	2.53
51	25.2813	बारानी	25.2813	2.53
52	24.8929	बारानी	24.8929	2.49
53	2.5645	बारानी	2.5645	0.26
54	1.3349	बारानी	1.3349	0.13
55	8.3732	बारानी	8.3732	0.84

कार्यवाही रिपोर्ट

आज दिनांक 13/09/2025 को माननीय राष्ट्रिय हरित
अधिकरण (NGT) बैंगलूर बेंच कोचल में दायर
माचिक 0.1 103/2025 SUBAB versus STATE of Rajasthan
एवं माननीय न्यायाधिकरण द्वारा -पारित आदेश दिनांक

13/08/2025 के संबंध में सहस्रक वन संरक्षण, वन्यजीव
जैसलमेर के आदेश क्रमांक: (एफ.1)/सम्पन्नजीपी/20/11 दिनांक 18/03/25
की पालना में ग्राम तेजरावा में खसरा नं. 27, 35
40, 53, 60, 74, 79, 80, 151, 185, 186 तथा 486 का

मौजे पर सीमांतान रिपोर्ट के अनुसार श्रीमान
सहस्रक वन संरक्षण, वन्यजीव जैसलमेर कार्यालय उप वन
संरक्षण, वन्यजीव जैसलमेर श्री अब्दुल खिंद के
नेतृत्व में क्षेत्रीय वन अधिकारी, वन्यजीव ग्याजलार
शाजकुमार बलेश्वरिया मया वीम, पुलिय प्राप्त खिनखिनयाली,
इल्हा पट्टारी तेजरावा श्री गुलाब खिंद तथा
इको वन्य टास्क फोर्स के जवानों की उपस्थिति में
मौजे पर उक्त खसरा में पाये गये अतिरिक्त -
तर-जाली तथा फसल (भार) को हटायो डरा
पत्ती/हैरा लगाकर नष्ट किया गया।

अतिरिक्त हरने की कार्यवाही के दौरान
कोई भी अतिरिक्त एवं अन्य ग्रामीण उपस्थित
नही हुये तथा अतिरिक्त हटाने समय किसी प्रकार
का कोई विरोध या विवाद नही हुआ। उक्त
कारवाई आज दिनांक 13/09/2025 को प्रातः 10 बजे
से सायं 7 बजे तक आंतिपूर्ण तरीके से सम्पन्न की
गई।

उक्त रिपोर्ट मौजे पर बनायी जाकर पढ़
कर सुनाई गई एवं उपस्थितान के हस्ताक्षर लिखे
गये।

Aslam Singh
(A.C.F./W.L. Jaismer)

प. तेजरावा

R.O - W.L. ग्याजलार

श्रीमान H.R
JTO 35

न.प.टी
नामिका
lalita (वनसंरक्षण)

साधु (वनसंरक्षण)

उ.ग.प.र

प्रा.व.र
(न.र.)

उ.ग.प.र

उ.ग.प.र

Photographs Taken During Visit

















